

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 208- IA 368 of 2022  
In  
CP(IB) 53 of 2017

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

ICICI Bank Ltd  
V/s  
ABG Shipyard Ltd

.....Applicant

.....Respondent

**Order delivered on ..19/01/2023**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the ICICI : Mr. Rashesh Sanjanwala, Sr. Adv. a/w. Mr. Yashraj, Adv.  
For the Liquidator : Mr. Monaal Davawala, Adv.

**ORDER**

**IA 368 of 2022**

Interim to continue.

List on 01.02.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**